



NOTIFICATION No. 249/2021

MADRAS HIGH COURT

SITTING ARRANGEMENTS FOR DUSSEHRA HOLIDAYS 2021

FOR THE PRINCIPAL SEAT AT MADRAS AND

MADURAI BENCH OF MADRAS HIGH COURT AT MADURAI

It is hereby notified that the following sitting arrangements are made for Dussehra Holidays 2021, i.e., from 09.10.2021 (Saturday) to 19.10.2021 (Tuesday) for the Madras High Court (both Principal Seat at Madras and Madurai Bench of Madras High Court at Madurai).

1. The Hon'ble Thiru.Justice R.Mahadevan, The Hon'ble Thiru.Justice V.Parthiban, The Hon'ble Thiru. Justice Abdul Quddhose and The Hon'ble Thiru.Justice S.Sathikumar Sukumara Kurup will sit at Principal Seat at Madras as Vacation Judges on 12.10.2021 (Tuesday) to dispose of urgent matters.
2. The Hon'ble Thiru.Justice P.Velmurugan, The Hon'ble Tmt.Justice S.Ananthi and The Hon'ble Tmt.Justice T.V.Thamilselvi will sit at Madurai Bench of Madras High Court, Madurai, as Vacation Judges on 12.10.2021 (Tuesday), to dispose of urgent matters.

3. Their Lordships will sit to dispose of the urgent matters as follows:-

PRINCIPAL SEAT AT MADRAS

<i>SL.NO.</i>	<i>HON'BLE JUDGES</i>	<i>SUBJECT</i>
1	The Hon'ble Thiru. Justice R.Mahadevan and The Hon'ble Thiru. Justice Abdul Quddhose	All Division Bench Matters.
1A	The Hon'ble Thiru. Justice Abdul Quddhose	After Division Bench work – All Single Bench Appellate Side and Original Side matters
2	The Hon'ble Thiru. Justice V. Parthiban	All Single Bench Writ Petitions.
3	The Hon'ble Thiru. Justice S. Sathikumar Sukumara Kurup	All Single Bench Criminal Side matters.

MADURAI BENCH OF MADRAS HIGH COURT

<i>SL.NO.</i>	<i>HON'BLE JUDGES</i>	<i>SUBJECT</i>
1	The Hon'ble Thiru. Justice P.Velmurugan and The Hon'ble Tmt. Justice T.V. Thamilselvi	All Division Bench Matters.
1A	The Hon'ble Tmt. Justice T.V. Thamilselvi	After Division Bench work – All Single Bench Writ Petitions and Appellate Side matters.
2	The Hon'ble Tmt. Justice S. Ananthi	All Single Bench Criminal Side matters.

The following Officers are nominated as Vacation Officers for the Principal Seat at Madras and Madurai Bench of Madras High Court at Madurai :-

SL. NO.	PRINCIPAL SEAT AT MADRAS	MADURAI BENCH
1	Thiru.M.V.Prasanna Venkatesan, Deputy Registrar (Grouping)	Thiru.A.Paramasivam, Deputy Registrar (Accounts)
2	Tmt. P. Chandini Jasmin, Assistant Registrar (O.S-I)	Thiru.G.Balakrishnan, Assistant Registrar (A.S.)
3	Tmt.C.Latha, Assistant Registrar (Digitization-III)	Thiru. S. Selvam, Assistant Registrar (Per. Admin)

The aforesaid Officers are hereby instructed to act as Vacation Officers from **09.10.2021 (Saturday) to 19.10.2021 (Tuesday)** (inclusive of holidays).

Sitting of the Vacation Court will be from 10.30 a.m. to 4.45 p.m. on 12.10.2021 (Tuesday) in the High Court Madras and Madurai Bench of Madras High Court, Madurai.

The method of hearing of cases being followed now in the Madras High Court (both Principal Seat and Madurai Bench) will be applicable for the Dussehra Holidays Sitting 2021.

Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers on **11.10.2021 (Monday) from 10.30 a.m. to 01.30 p.m. in the Principal Seat at Madras** by following the present system of filing of case papers, copy applications, returning/re-presenting the case papers and receiving the order copies, by physical mode through the respective counters provided for the purpose.

Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers on **11.10.2021 (Monday) from 10.30 a.m. to 01.30 p.m. in the Madurai Bench of Madras High Court at Madurai** by following the present system of filing of case papers, copy applications, returning/re-presenting the case papers and receiving the order copies, by physical mode through the respective counters provided for the purpose.

The e-mail id of the Vacation Officers is as follows:-

- a) Principal Seat: **masbenchvac1@gmail.com**
- b) Madurai Bench: **mdubenchvac1@gmail.com**

No application should be presented at the residence of the Hon'ble Vacation Judges under any circumstances and no lunch motion will be entertained during Dussehra Holidays 2021.

For the bail petitions, Lower Court bail order should be enclosed along with the petitions.

The Registry (both the Principal Seat at Madras and Madurai Bench of Madras High Court at Madurai) will work from 10.00 a.m. to 4.45 p.m., on all working days during Dussehra Holidays 2021, except the Court sitting day, on which day, the Registry will function from 10.00 a.m. to 5.45 p.m., or till the rising of the Court, whichever is later.

HIGH COURT, MADRAS
DATED: 06.10.2021

Sd/- P.DHANABAL
REGISTRAR GENERAL